

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-11-2018

PRESENT: Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) for ICSR & Co.
Dr. K.S. Ravichandran P.L.S } for
M.k. Preetha Adv. } Petitioners 1 to 5

2. A-SRIVASTAVA
for Mr. B. DHANAN

for R6-R7

ORDER

Counsel for both the parties are present prayed for adjournment for making final submissions. Put up on 06.12.2018.


(S.VIJAYARAGHAVAN)
Member (Technical)


(CH. MOHD SHARIEF TARIQ)
Member (Judicial)

knp